

independent India. They are feeling that they are not living in independent India and that they are slaves.

So, I urge upon the House that the Government should take appropriate measures and look into the matter to remove the sad plight of the villagers. The Government should take measures to enable the villagers to return from their mainland. So that they should be made to feel that they are living in independent India.

[Translation]

SHRI BACHI SINGH RAWAT 'BACHDA' (Almora) : Mr. Deputy Speaker, Sir, I would like to draw your attention towards the agitation being launched for a separate Uttaranchal state uniting the hilly districts of U.P. In this agitation abhorable and condemnable events like Khatima, Mussorie, Mujaffarnagar have taken place. Bearing all these, people of Uttrakhand have kept their agitation non-violent and demanded the Uttrakhand state under the provisions of the constitution. When Shri Indrajit Gupta, Minister of Home Affairs in present Government, was in opposition then he introduced a Private Member's Bill. I am demanding from the present Government that they should start action to give the status of a separate state, to Uttaranchal. Former Prime Minister Shri Chandra Shekhar has also supported the demand for the state of Uttaranchal. When Defence Minister Shri Mulayam Singh Yadav was the Chief Minister of U.P., he also passed a resolution to accord status of a separate state Uttaranchal, which was supported by the Bhartiya Janata Party. Even today if the Government take action to accord status of a separate state to Uttaranchal under Article-3 of Constitution of India the Bhartiya Janata Party will support it rising from all considerations.

Sir, even now people of Uttaranchal are staging dharnas, resorting to demonstrations and courting arrests unabated for this demand. Processions are held in Delhi. During the recent past foreign intrusion by I.S.I. is going on. This time decision of boycotting the election was also taken. This is a border area and weapons go in the hands of the youths when it will take no time to turn this region into a terrorist prone area just like Jammu, Kashmir and Bodo Land. Therefore, I demand from the Government that they should declare Uttaranchal as a separate state and give a statement in the House in this regard.

[English]

SHRI HARADHAN ROY (Asansol) : Mr. Deputy-Speaker, Sir, the Eastern Coalfields Limited, a Subsidiary of Coal India Limited, a Government of India Undertaking, have closed down more than 52 coal mines in West Bengal in spite of having huge reserves of coal. In complete violation of the safety rules and regulations, they are, however, extracting coal in a most unscientific manner. As a result, gas, fire and subsidence are taking place almost every day in and around the coal belt

area, endangering the lives and properties of the people residing along the coalfields area.

Besides, our country is losing not only coal but also huge revenue due to fire not extinguished inside the closed coal mines. It has also created environmental hazards. It is also regrettable that in spite of the assurances given on the floor of the Parliament by the Government of India, no effective measures for stabilisation and reclamation of the land have been taken so far.

I would, therefore, urge on the Government not to close down the coal mines and implement the safety rules and regulations. I would also request the Government to take proper steps for the rehabilitation of the subsidence-affected people in safer areas and undertake stabilisation and reclamation work immediately- for which the entire expense should be borne by the Government of India- so that the people may be saved from the disaster.

SHRIMATI USHA MEENA (Sawai Madhopur) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government towards a news-item published in a newspaper dated 17.7.96. The terrorists in Jammu-Kashmir have killed tourists of Rajasthan and U.P. after kidnapping them. Mr. Deputy Speaker, Sir, killed hostages included four persons belonging to the Scheduled Tribe Meena of Rajasthan. (Interruptions)

[English]

MR. DEPUTY SPEAKER : Let her speak.

[Translation]

Please sit down. This is second chance Mr. Yadav.

SHRIMATI USHA MEENA : I am also an Adivasi M.P. Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government through you, towards those deceased. The families of victims should be suitably compensated and financially assisted. The Central Government should provide job to one person from each family of people because some of the deceased were Government servants and the others were students.

[English]

MR. DEPUTY SPEAKER : Let her speak.

[Translation]

Only one person can speak at a time. One of you may speak.

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Deputy Speaker, Sir, with reference to the incident narrated by the Hon'ble Member, I would like to add that certain families from my city Jaipur had also gone to Srinagar. When they were enjoying boating they were made hostages. Ladies and children were released. A man was beheaded. Five persons were thrown into the Dul lake after killing. The way they were killed indicates that the police did not take timely action. I, therefore, request that homage should be paid to the deceased.

compensation should be given to their families or one person from each family should be given job. Four days have passed and no announcement has been made by the Minister of Home Affairs in this regard. Similarly some jewellers of my Constituency went to Brazil for business purposes and were made hostages there. The Government of India has neither taken any action to get them released nor made any other arrangements.

Mr. Deputy Speaker, Sir, I request the Government of India that reasonable compensation should be given to the families of the deceased or job to one member of each family should be provided and their wives and children should be provided security....(Interruptions)

SHRI MEHBOOB ZAHEDI (Katwa) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government, through you towards a very serious and sensitive incident. Last month on July 10, communal violence took place in Panipat and the Government took no action. Buffalo's meat comes to Panipat from Uttar Pradesh which is not against the law but people of B.J.P. and Shiv Sena stopped the Jeep carrying the meat and took it to the police Station saying that it was beef. When the jeep was taken to the veterinary doctor for checking, he certified that it was not beef rather it was buffalo's meat.

[English]

MR. DEPUTY SPEAKER : Please, be brief.

[Translation]

SHRI MEHBOOB ZAHEDI : Mr. Deputy Speaker, Sir, then people started shouting in the Sabzi Mandi area, started arousing people and thereby started fighting. Muslims were beaten inside their houses and at their shops. Four persons were injured including Hindu. The D.S.P., Shri Maheshwar Prasad has tortured the people so much. A meeting was conducted with D.S.P. but no decision was taken. You know Panipat is a very big industrial area where a large number of Muslims are working and number of the Hindus is also not less. Besides, they propagate that no one can eat Goat's meat and hen etc. This is not illegal. About the Buffalo's meat they are propagating...

[English]

MR. DEPUTY SPEAKER : Please, do not repeat anything.

[Translation]

SHRI MEHBOOB ZAHEDI : I would like to submit to the Government that talks should be held with the Government of Haryana in this regard because the affected people are poor Hindu and Muslim labourers and it is a question of their bread. Thank you.

[English]

SHRI DWARAKA NATH DAS (Karimganj) : Mr. Deputy-Speaker, Sir, erosion of the River Barak and

Kusiara in my constituency, Karimganj, Assam is awful. As regards protection of Panchgram area in Hailakandi District, from erosion of the River Barak, a scheme is under execution by the Government of Assam since 1990 at an estimated cost of Rs. 58.25 lakh.

The scheme is scheduled for completion during the Eighth Five Year Plan, but till date nothing substantial has been done. The same is the case with Badarpur Rail Town and several villages down to it. Further, erosion of the river Kusiara at Karimganj town of Karimganj district is dangerous because areas like Char Bazar and Dry Fish Market could be washed away by Kusiara at any moment during monsoon. I personally visited the spots and witnessed the miserable plight of about fifteen thousand people living on the bank of the aforesaid river.

So, I urge upon the Ministry of Water Resources, Government of India, to take immediate steps to check the erosion of these rivers and thereby save hundreds of families and their day to day earnings.

SHRI RAMESH CHENNITHALA (Kottayam) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government to a very important issue which is the cause of worry for a large number of people residing in Delhi. There are reports in newspapers that some unscrupulous dairy owners are producing synthetic milk and supplying it through the DMS. According to the reports these dairy owners are mixing soap lather and certain other chemicals and make synthetic milk which looks exactly like the real milk. This synthetic milk is a dangerous thing which causes cancer and other fatal disease. The most serious thing is that there is no proper check either on the manufacture of milk or on the supply done through the milk schemes.

After the reports appeared in the press, two authentic reports from the authorities have come. The report about the synthetic milk has created panic among the people in Delhi. So, I would request the Government to conduct an enquiry immediately about these press reports and to punish the guilty. The Government should also assure the public about the matter immediately, so that this panic can be removed from the minds of the people.

The Food Minister is sitting here. I think he would reply to this. This is a very serious issue which appeared in different newspapers in Delhi. All the children as well as other people who are taking milk are very much worried about this. People are scared also. So, I would request the Government to take appropriate steps and inform the people of Delhi about them.

[Translation]

SHRI BANWARI LAL PUROHIT (Nagpur) : Mr. Deputy Speaker, Sir, earlier, Nagpur city was the capital of C.P. and Bar. The Governor used to live there. Subsequently, Madhya Pradesh came into existence.